

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

13.03.2019

O.A./260/839/2013

PRASANNA KUMAR DASH  
-V/S-  
M/O SCIENCE AND TECHNOLOGY

ITEM NO:63

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. B. Swain

Notes of The Registry	Order of The Tribunal
	<p>List revised. None appears for the applicant.</p> <p>No one was present on behalf of the applicant on 20.02.2019.</p> <p>Therefore, the OA is dismissed in default for non-prosecution on the part of the applicant.</p> <p>( SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>( GOKUL CHANDRA PATI) MEMBER (A)</p> <p>pms</p>





